

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 163 OF 2017 &
IA NOS. 399 & 707 OF 2017**

Dated: 27th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Damodar Valley Corporation

... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Arvind Kumar Dubey

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1
Mr. Aamir Z. Khan
h/f Mr. Rajiv Yadav for R-2

ORDER

IA NO. 707 OF 2017
(Appln. for condonation of delay in filing reply)

Delay in filing reply is condoned and reply is taken on record.
Application is disposed of.

APPEAL NO. 163 OF 2017

It is represented that pleadings are complete.

List the matter for hearing on **18.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**